

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO.1492
TO BE ANSWERED ON 4TH DECEMBER, 2024

UTILIZATION OF FUNDS UNDER PMGKAY

1492. SHRI DILESHWAR KAMAIT:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the allocation and utilization of funds under Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY), State-wise;
- (b) whether any dues on rice subsidy under PMGKAY are pending for the States; and
- (c) if so, the State-wise details thereof and the reasons therefor?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a) to (c): Government of India/Ministry of Finance does not allocate State-wise funds under PMGKAY (Pradhan Mantri Garib Kalyan Anna Yojana) rather funds towards food subsidy are released to FCI (Food Corporation of India) and States that have adopted Decentralized Procurement based on the distribution of food grains to the targetted beneficiaries. From 01st January,2023 onwards, Scheme i.e. Food Subsidy to FCI and DCP States under NFSA are subsumed as Food Subsidy to FCI and DCP States under PMGKAY. The Payment of admissible amount to States for Central Pool procurement of food grains is made by Food Corporation of India (FCI)/ Department of Food and Public Distribution (DFPD) on the basis of the claims made by State Governments and their agencies as per the Cost Sheet, which includes Minimum Support price (MSP) of the food grains and other incidentals. Further, provisional food subsidy is released to States that have opted for Decentralized Procurement (DCP) mode, on the basis of their quarterly food subsidy claims, which is an ongoing and continuous process. The responsibility of procurement of paddy and making payment of MSP to the farmers rests with the State Government. These claims are processed keeping in view the opening and closing balance of stocks, procurement, allocation and distribution of food grains under various Central schemes, Food Corporation of India's reconciliation, utilization certificates received, economic cost of food grains etc. Despite pendency of compliance to certain guidelines by the State, DFPD, Government of India has been continuously releasing admissible amount of food subsidy to the State Governments against their claims. The details of food subsidy released to FCI and DCP States in previous and current Financial year is Rs. 2,11,394.39 Crore and Rs. 1,40,239.10 Crore (till October, 2024) respectively. Further, the details of State-wise subsidy released to DCP States is attached as Annexure-I.

Annexure I

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (c) OF THE UNSTARRED QUESTION NO.1492 FOR ANSWER ON 04.12.2024 IN THE LOK SABHA.

State-wise breakup of food subsidy released to DCP States is as under:

(Rs. in Crore)

S. No.	Name of the State	2023-24	2024-25 (till Oct. 2024)
1.	Andhra Pradesh	6268.19	5498
2.	Bihar	6557.64	7032.12
3.	Chhattisgarh	5236.13	17.96
4.	Gujarat	267.83	2.49
5.	Karnataka	1222.13	120.68
6.	Kerala	1151.85	369.86
7.	Madhya Pradesh	16939.27	3449.05
8.	Maharashtra	3923.29	327.74
9.	Odisha	14473.68	4671.18
10.	Punjab	2064.56	661.26
11.	Tamil Nadu	7072.53	3178.16
12.	Telangana	5367.07	2592.1
13.	Uttarakhand	724.39	517.3
14.	West Bengal	-	1535.42
15.	Jharkhand ##	42.77	342.97
16.	Tripura	106.51	35.79
17.	DBT* & Misc.	267.6	105.31
18.	Himachal Pradesh \$	47.38	-
Total		71732.82	30457.39

Note:-

Jharkhand was DCP for KMS 2016-17 (only for 1 district) 2017-18 (only for 5 District), 2018-19 (only for 6 District). They have adopted Non-DCP in KMS 2019-20. Adopted DCP in FY 2023-24

\$ Himachal Pradesh has adopted DCP Mode in 2023-24

* Under DBT scheme, subsidy is released to UTs of Chandigarh, Puducherry and Dadra & Nagar Haveli w.e.f. 2015-16.
